

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 158 OF 2015 &
IA NO. 23 OF 2018

Dated: 23rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Astha Sharma for R-6

ORDER

The learned counsel, Ms. Ranjitha Ramachandran, appearing for the Appellant and Mr. Sakya Singha Chaudhuri, appearing for the Respondent No. 6 pray for one week's time to file their written submissions in the matter.

Ms. Suparna Srivastava, learned counsel appearing for Respondent No. 1, does not wish to file any written submission in the matter.

The submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondent No. 6 granted one week's time to file their respective written submissions on or before 01.05.2018 after serving copy on the other side.

List this matter on **02.05.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

Bn/kt

(Justice N.K. Patil)
Judicial Member